

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1892

ANSWERED ON:13.03.2007

REPORT OF THE SORABJEE COMMITTEE

Barad Shri Jashubhai Dhanabhai;Gangwar Shri Santosh Kumar;Kumar Shri Shailendra;Prabhu Shri Suresh Prabhakar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received the Sorabjee Committee's Report on Police Reforms ;
- (b) if so, the details of recommendations of the said Committee; and
- (c) if so, the number of recommendations accepted and the action taken thereon ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) : The Soli Sorabjee Committee has submitted to the Government a draft Model Police Act.

(b) : The salient features of the Model Police Act inter-alia includes setting up of a State Police Board, fixity of tenure of the Director General of Police of the State and other key police functionaries, Setting up of Police Establishment Committees for the purpose of effecting transfers and postings of police officers, separation of investigation police from law and order police and setting up of Police Accountability Mechanisms at the State and District levels.

(c):The Model Police Act contains 221 Sections/Clauses. Police being a State subject, the Model Police Act has been sent to all State Governments for appropriate consideration and action. The Central Government is considering introduction of a Bill to cover Police administration in the Union Territories to replace the existing enactments.